

[Sh. K.S. Rao]

where, that itself will have an impact on the price of tobacco.

SHRI ARUN KUMAR NEHRU: Sir, I have already made the statement that USSR have been buying tobacco from us. What the hon. Member has said here is slightly different from what I have said.

MR, DEPUTY SPEAKER: Now, we will take up Matters under Rule 377.

13.59 hrs.

## MATTERS UNDER RULE 377

[English]

(I) **Need to set up satellite port at Visakhapatnam**

SHRIMATI UMA GAJAPATHI RAJU (Visakhapatnam): Mr. Deputy Speaker Sir, Visakhapatnam is known as the city of destiny and the destiny of this growing megapolis in Andhra Pradesh is linked to industrial growth and the steel plant. The Vizag Port has a capacity which economists have protected. It will be able to handle only that tonnage which is related to the Steel Plant activities when it goes into full production. There is an urgent need for setting up of petrochemical complex and the two Thermal Power Projects during the Eighth Plan. Both these Thermal Projects envisage transportation of coal from Orissa by sea. It is to meet this growing port capacity and to minimize pollution from the Steel Plant in the Vizag Port, a Satellite Port in Gangavaram was proposed. The future growth of Vizag is therefore inexorably linked with setting up of this Port within the Eighth Plan.

I request the Government of India to order setting up of second port there at the earliest.

14.00 hrs.

(II) **Need to revive old fishing harbours and to set up a new fishing harbour at Chombala (district Calicut) in Kerala**

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): Mr. Deputy-Speaker, Sir, the State of Kerala with its long coastal line contributes considerably to the marine wealth of the country. A good percentage of the population of the State depends directly or indirectly on fishing for their livelihood. Revival of the old harbour and also setting up of new fishing harbours will be extremely useful to promote fishing in these areas, especially the deep sea fishing.

It is, therefore, earnestly requested that the hon. Minister for Surface Transport may be pleased to initiate early steps for reviving old ports and harbours like Ashikkal port and Mapila Bay in Cannanore; and the Beypore Port and Puthiappa Harbour in Calicut, and to set up a new fishing harbour at Chombala in Calicut, which is one of the best fish yielding beaches along Kerala's coast.

(iii) **Need to approve the agreement signed between the management and workers of FACT, Cochin**

PROF. K. V. THOMAS (Ernakulam): Mr. Deputy-Speaker, Sir, a draft agreement has been signed between the management of FACT, Cochin and employees unions in November, 1989 after a prolonged discussion on long term settlement and wage policy. FACT is one of the few public sector fertilizer companies that make a profit. Workers have contributed their sweat and blood for the record production and productivity in FACT. But the Government of India has not yet cleared this draft agreement even after a period of five months of signing the draft agreement. I request the Government to take immediate steps to approve the draft agreement.